

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The discussions held by the Minister of Parliamentary Affairs and Labour with the four Federations of port and dock workers have resulted in an agreement on 14.7.1977.

(c) A copy of the Settlement arrived at on 14.7.1977 is placed on the Table of the House. [*Placed in Library, See, No. LT-771/77*].

Reaction of Port and Dock Workers and Recommendations of the Wage Revision Committee

4127. **SHRI SAUGATA ROY:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the adverse reaction of the Port and Dock workers to the recommendations of the Wage Revision Committee; and

(b) if so, Government's decision regarding their implementation?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). There has been no adverse reaction but only some suggestions for modifications were received. A complete agreement on the implementation of the Report with modifications was reached with the Federations on 14.7.1977. A copy of the agreement is laid on the Table of the House. [*Placed in Library, See, No. LT-772/77*].

Enquiry Against General Manager, Nirsas-Mugwer Zone of C.I.L.

4128. **SHRI A. K. ROY:** Will the Minister of ENERGY be pleased to state:

(a) whether a lot of irregularities were practised during emergency in issuing D.O. by the Nirsas-Mugwer Zone of the Eastern Coal India Ltd.;

(b) whether enquiry has been started by the vigilance against the area General Manager, Nirsas-Mugwer Zone of the E.C.I.L. on this issue; and

(c) if so, what steps Government is contemplating against the corrupt officers?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No. serious irregularity in the issue of D.O. for local sale of coal in Mugma-Nirsas Area of Eastern Coalfields Limited during the Emergency has come to notice.

(b) and (c). One complaint made by M/s. Premier Hard Coke of Dhanbad in May, 1976 was enquired into but the allegations could not be substantiated.

Machine Tool Factory at Bhavnagar

4129. **SHRI AHSAN JAFRI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether any decision was taken to start a machine tool factory in the Public Sector at Bhavnagar, Gujarat 15 years ago; and

(b) if so, steps taken in this regard?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). In April, 1965, Government Commissioned the preparation of a detailed Project Report for a Machine Tool Plant to be set up at Bhavnagar. It has been decided that the manufacture of machine tools at Bhavnagar would be undertaken by the Gujarat State Machine Tool Corporation Ltd., Ahmedabad (Government of Gujarat undertaking) in collaboration with Hindustan Machine Tools Ltd., Bangalore. The cost of the project is estimated at Rs. 11.00 crores. The feasibility report of the project has already been prepared. The company has applied to the financial institutions for necessary financial assistance. Orders for machinery of value Rs. 102 lakhs